महाराष्ट्र राष्ट्रीय विधि विद्यापीठ मुंबई

MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI



NLUM/EST/01/907/2018-01

3rd April 2024

OFFICE ORDER

As per the approval in the File No. NLUM/ACD/01/101(4)/2024 dated 22.03.2024, Hon'ble Vice Chancellor is pleased to grant approval to the 'Menstrual Leave Policy for Students'. Under this policy, students undergoing menstruation shall be eligible to take 01 day leave per month in which classes are conducted on self-certification basis. The other details are as follows:

- 1. One Menstrual Leave Day (MLD) can be taken by such student per month in which the classes have been conducted.
- 2. There shall be a cap of 05 MLDs per semester.
- 3. Menstrual Leave can be sought by the student on self-certification basis, by applying (in Physical Mode) for availing Menstrual Leave to Student Affairs within 07 working days of claiming such leave.
- 4. Menstrual Leave shall not be available for mid-sem, end-sem, class test, viva voce or any other examination.
- 5. The University reserves the right to review such leave in case of abuse of the policy.
- 6. This policy shall be reviewed periodically for modification or improvement.

This policy is applicable with effect from 04.04.2024.

(Dr.) Pratapsinh B. Salunke Registrar I/c

Copy to:

- 1. Office of the Hon'ble Vice-Chancellor.
- 2. HoD (PG) & HoD (UG).
- 3. All Teaching & Non-teaching Staff, MNLU Mumbai.

Tel.: 022-25703187/88